



Imports of any commodity in the country depend on the domestic demand and supply situation. Thus it is difficult to predict the import of these items in the year 2000-2001.

Import of arecanut constitutes less than 1% of the total production of this item in the country. Import of this item is subject to total custom duty of 44.04%. At this level of duty the domestic farmers are unlikely to be affected.

Import duty on edible oils has been recently rationalised to provide adequate protection to the domestic oil seed producers. Besides, the Government also provides protection to the farmers through the mechanism of guaranteed purchase at minimum support prices.